

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 207 of 2017 (SZ)**

**Applicant(s)**

A. Ayubkan and  
2 others

**Vs. Respondent(s)**

State of Tamil Nadu,  
Rep. by Secretary to Government,  
Highways Department,  
Secretariat, Chennai and  
4 others

**Legal Practitioners for Applicant(s)**

M/s.A. Karthikesan  
A. Praveen Kumar,  
M. Meenatchi,  
T. Sivaraman

**Legal practitioners for respondent(s)**

M/s. E. Manoharan for R1, R2, R4 and  
R5  
M/s. Muthamil Raja for R3

| Note of the Registry | Orders of the Tribunal  |
|----------------------|---|
| Order No. 33         | <p>Date: 21<sup>st</sup> December, 2017</p> <p>Respondent No.4 filed the reply.</p> <p>Learned counsel appearing for respondent No.1, 2 and 5 submitted that they are adopting the reply filed by respondent No.4 and no separate reply is being filed. The submission is recorded.</p> <p>Respondent No.3 filed a separate reply. They are received.</p> <p>Rejoinder if any be filed within 2 weeks.</p> <p>List the matter on 12.01.2018.</p> <p style="text-align: right;">.....J.M.<br/>(Justice M.S. Nambiar)</p> |